

DIVISION BENCH  
COURT - II

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/10(KB)2019  
CONT.A. (IBC)/5(KB)2024,  
CONT.A. (IBC)/9(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>SYSCRAFT SOLUTIONS PRIVATE LIMITED . VS WE EXCEL TECHNOLOGIES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Avijit Ghoshal, Adv. ] For the Applicant

Mr. Udit Agarwal, Adv. ] For the Applicant in CONT.A. (IBC)/5(KB)2024

**ORDER**

1. Ld. Counsel appearing on behalf of the Applicant present.
2. **CONT.A. (IBC)/5(KB)2024: CONT.A. (IBC)/9(KB)2023:**
  - a. Registry is directed to issue notice to the Respondent by way of speed post and by way of e-mail and place the tracking information report on record.
  - b. Deputy Registrar, National Company Law Tribunal, Kolkata Bench is directed to coordinate with the Local Police Station of the Officer-in-Charge, Rajarhat P.S. Bazar. 91, SRCM RD, Rajarhat, Kolkata, W.B.-700135, to enter appearance of the Respondent before us on the next date of hearing.
  - c. List the matter on **04.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**